

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 07-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 10028/2020 (HEARING) IA/1/2018		Manjunath.D.G. Vs Padmashree.T.R.	V.Subash Reddy
2	M.C. 10029/2020 (EVIDENCE.) IA/1/2019		Arpitha Vs Manjunath.C.	A.R.NAGARAJAN
3	R.A. 10038/2018 (ARGUMENTS) IA/2/2018		Nagarathnamma Vs Hanumanthaiah	B.S.KRISHNAMURTHY
FURTHER ARGUMENTS				
4	M.A. 10004/2020 (ARGUMENTS) IA/1/2019		Purushotham Vs Chandrappa	H.M.Madhusudhan
5	M.C. 10137/2020 (FIRST HEARING) IA/1/2019		Venugopal.V. Vs Nagaveni.D.L.	Asadulla Khan
6	M.C. 10138/2020 (FIRST HEARING) IA/1/2019		Karthika.K. Vs Pavithra Gowtham.N.S.	G.T.Ravikumar
7	M.C. 10140/2020 (FIRST HEARING) IA/1/2019		Shailaja @ Shaila Vs Thimmaraju	L.SANJEEVAPPA



IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

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Cause List Date: 07-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 10065/2020 (HEARING) IA/1/2020		SRI. N. ADARSHA Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI.H.V. SUBRAMANYA
2	Crl.Misc. 10066/2020 (HEARING) IA/1/2020		MR. S. PURUSHOTHAM Vs STATE BY DODDABALLAPURA TOWN PS	SRI. HANUMEGOWDA
3	Crl.Misc. 10079/2020 (HEARING)		SRI. VIJAY KUMAR Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI. A.R. KRISHNAMURTHY
4	Crl.Misc. 10087/2020 (HEARING)		Sri.G.Shreekanth Vs State by Rajanukunte Police Station	Harsha.R.
5	Crl.Misc. 10088/2020 (HEARING)		Nagesh.K.R. Vs State by Doddabelavangala P.S.	S.A KHADRI
6	Crl.Misc. 10090/2020 (HEARING)		SRI. MALIK SHARIFF Vs STATE BY DODDABALLAPURA TOWN PS	SRI. MANJUNATHA
FURTHER ARGUMENTS				
7	SC 10006/2015 (ARGUMENTS)		Hosahalli police station Vs Manjunatha	PP
8	Crl.Misc. 10091/2020 (FIRST HEARING)		GOWTHAM A-1 Vs STATE BY DODDABALLAPURA TOWN POLICE STATION	SRI. D.M. RENUKA MURTHY
9	Crl.Misc. 10092/2020 (FIRST HEARING)		PRASHANTH A-1 IN J.C Vs STATE BY RAJANUKUNTE POLICE STATION	SRI. M.V.MURTHY
CROSS EXAM ON PROSECUTION WITNESS				
10	SC 10014/2019 (EVIDENCE)		State by Doddaballapura Rural P S Vs Mahesh Kumara N @ Mahesha	Public Prosecutor
11	Crl.Misc. 10089/2020 (ORDERS)		Mani @ Kutti A-1 Vs State by Doddaballapura Rural P.S.	D.M RENUKAMURTHY


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12	Crl.Misc. 10183/2018 (CASE REFER TO LOK ADALATH)		IVth Addl. Dist. and Session Court, D.B.Pura Vs Ejaz Baig	Public Prosecutor
13	SC 10010/2016 (/0000) (REPLY)		State by Rajanukunte Police Station Vs Biplab Daki	Public Prosecutor


6/8/20
IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

MODIFIED CAUSE LIST

In the court of Prl. Senior Civil Judge and JMFC Doddaballapura.

10 + 10 + 10=30 cases.

Cause List dated: 07.08.2020

Morning Session


Sl.No.	Cases Nos.	Stage
1	O.S.No.358/2007 O.S.NO.73/2010 O.S.NO.13/2011	Arguments.
2	O.S.No.217/2020	Hearing
3	O.S.No.86/2017	Hearing
4	O.S.No.97/2017	Hearing
5	O.S.No.320/2019	Hearing
6	O.S.No.201/2011	Hearing
7	O.S.No.502/2015	Hearing
8	O.S.No.304/2018	Hearing
9	O.S.No.311/2018	Hearing
10	O.S.No.81/2017	Hearing

After-noon Session

Sl.No.	Cases Nos.	Stage
1	O.S.No.149/2012	Hearing
2	O.S.No.152/2011	Hearing
3	O.S.No.01/2012	Hearing
4	O.S.No.88/2011	Hearing
5	FDP.NO.11/2006	Hearing
6	FDP.NO.21/2011	Hearing
7	FDP.NO.23/2011	Hearing
8	MIS.NO.11/2018	Hearing
9	MIS.NO.14/2011	Hearing
10	M.C.NO.39/2020	Hearing

For Issues:

Sl.No.	Cases Nos.	Stage
1	O.S.No.101/2011	For Issues
2	O.S.No.191/2012	For Issues
3	O.S.No.270/2012	For Issues
4	O.S.No.250/2013	For Issues
5	O.S.No.448/2013	For Issues
6	O.S.No.468/2013	For Issues
7	O.S.No.255/2013	For Issues
8	O.S.No.427/2013	For Issues
9	O.S.No.422/2013	For Issues
10	O.S.No.314/2013	For Issues


(M.B.Kulkarni) 6/8/2020
Prl. Senior Civil Judge & JMFC,
Doddaballapura.

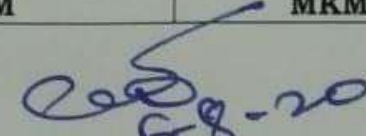
**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 07-08-2020**

MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
11.00 AM TO 12.00 PM				
1	OS 59/2016	TO HEAR	NB	MNS
2	OS 57/2018	TO HEAR	SAK	DAS
3	OS 53/2017	TO HEAR	RMK	RM
4	OS 543/2018	TO HEAR	BSM	EXPARTE
5	OS 157/2016	TO HEAR	BS	AP
12.00 PM TO 1.00 PM				
6	OS 435/2017	TO HEAR	HVS	MRS
7	OS 143/2018	TO HEAR	SAK	DAS
8	OS 171/2018	TO HEAR	MS	EXPARTE
9	EX 24/2011	TO HEAR	MKM	RM,MM
10	MIS 19/2015	TO HEAR	RM	DKL

AFTERNOON SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
02.45 PM TO 03.45 PM				
1	OS 39/2016	TO HEAR	MKM	KM
2	OS 269/2013	TO HEAR	YSR	LS
3	OS 43/2018	TO HEAR	TNB	AK
4	OS 507/2014	TO HEAR	AK	NK
5	OS 313/2018	TO HEAR	KSS	EXPARTE
03.45 PM 04.45 PM				
6	OS 335/2019	TO HEAR	AK	MGV
7	OS 417/2018	TO HEAR	GR	BSS
8	OS 367/2018	TO HEAR	HCR	SN
9	MIS 8/2013	TO HEAR	RM	LM
10	EX 28/2017	TO HEAR	ARN	VC
11	OS 213/2016	ISSUES	DAS	SAK
12	OS 199/2018	ISSUES	BKM	DAS
13	OS 373/2016	ISSUES	RP	AJM
14	OS 201/2017	ISSUES	PR	MS
15	OS 247/2016	ISSUES	KM	MKM


 Prl. Civil Judge & JMFC
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High court of Karnataka.